

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 25 of 2010

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Dist. Co. Ltd.

... Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. K.Gopal Choudhary with
Mr. A. Bhatnagar, S.E. (Rep.)
Counsel for the Respondent(s) : Ms. Surbhi Sharma, Ms. Shikha Ohri &
Mr. Achiuty Divedi
Mr. M.G. Ramachandran for R.1-CERC

ORDER

Admit. Issue notice. Ms. Surbhi Sharma takes notice on behalf of the Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of the Respondent No.2.

Post the matter for final disposal on **08.04.2010**. In the meantime, Reply be filed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**